

(b) the ongoing programmes and projects being funded by the corporation; and

(c) the credit/funds provided to different minority communities, separately during the last three years and the current year by the corporation?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT PALA): (a) The subscribed share capital of National Minorities Development and Finance Corporation (NMDFC) is Rs. 1072.19 Crore as on 31.03.2012.

(b) NMDFC implements two kinds of schemes, namely, Lending Schemes and Promotional schemes for people belonging to minority communities. Under Lending schemes, Term Loans, Micro-finance and Educational loans are provided at concessional rates of interest and, under promotional schemes, vocational training, marketing assistance and Manila Samridhi Yojana are implemented.

(c) The amount of credit/funds provided to different minority communities during the last three years i.e. from 2009-10 to 2011-12 is as follows:

(amount Rs. in lakh)

Year	Muslims	Christians	Sikhs	Buddhists	Parsis	Total
2009-10	11500.52	4044.89	752.15	16.16	0.00	16313.72
2010-11	14165.25	4427.84	1046.41	16.79	0.00	19656.29
2011-12*	11914.97	4300.90	398.17	10.54	0.00	16624.58

* Figures are provisional since all the Utilization Certificates have not been received.

For the current year 2012-13, no disbursement has been made till date.

Implementation of 15 point programme

2722. DR. BHALCHANDRA MUNGEKAR: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the status of implementation of new 15 point programme for the development of minorities; and

(b) the total allocations for the sector during the Eleventh Five Year Plan and how much of that was spent?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT PALA): (a) The status of implementation of the Prime Minister's New 15 Point Programme for Welfare of Minorities is given in Statement (See below).

(b) The Prime Minister's New 15 Point Programme is an overarching programme under which it is to be ensured that 15% of physical targets/financial outlays for the schemes included in the programme and considered amenable to targeting to be earmarked for minorities. In other schemes, flow of benefits/funds to development projects in areas with substantial minority population, is monitored. Schemes of the Ministry of Minority Affairs exclusively meant for minorities are also covered under this programme. As such, there was no provision for making separate allocation for this programme during the Eleventh Five year Plan.

Statement

*The status of implementation of Prime Minister's New 15 Point Programme
for the Welfare of Minorities*

Schemes of Central Ministries

- Under Sarva Shiksha Abhiyan Implemented by Department of School Education and Literacy (SE&L) for Districts having substantial minority population, the following educational infrastructure have been created in Minority concentration Districts from 2006-07 upto December, 2011:
 - 15045 Primary Schools, 7977 Upper Primary Schools and 179645 Additional Class Rooms constructed.
 - 20662 New Primary Schools and 11552 Upper Primary Schools opened.
 - 110087 teachers sanctioned.
 - 546 Kasturba Gandhi Balika Vidyalyas sanctioned.
- Rs. 389.20 crore released for covering 26704 Madrasas under Scheme for Providing Quality Education in Madrasas (SPQEM) implemented by D/o SE&L from 2006-07 upto December, 2011.
- Rs. 49.59 crore released for 263 Institutions under the scheme of Infrastructure Development for Minority Institutions (IDMI) by D/o SE&L from 2008-09 upto December, 2011.
- For greater resources for teaching Urdu, Rs. 4.00 crore released for appointment of 2279 Urdu Teachers/Language Teachers including Urdu by D/o SE&L from 2006-07 to 2010-11.
- Under Priority Sector Lending (PSL) Scheme implemented by Department of Financial Services, PSL to Minorities has increased from 10.60% of the total PSL in 2007-08 to 14.83% in December, 2011.
- As reported by Department of Personnel and Training, recruitment of Minorities in Central Government Ministries/Departments, Public Sector

Banks and Financial Institutions and PSUs has increased from 6.93% in 2006-07 to 11.99 % (as per partial information received) in 2010-11.

- Since 2007-08 upto December, 2011, Rs. 115.14 crore released for upgradation of 60 identified ITIs into Centre of Excellence in districts having substantial Minority population by Ministry of Labour and Employment.
- In Cities/Towns having substantial Minority population:
 - Rs. 31342.88 crore sanctioned for Basic Services to Urban Poors from 2007-08 upto December, 2011 by Ministry of Housing and Urban Poverty Alleviation.
 - Rs. 8082.94 crore sanctioned for Integrated Housing and Slum Development Programme from 2007-08 upto December, 2011 by Ministry of Housing and Urban Poverty Alleviation.
 - Rs. 26045.38 crore released for Urban Infrastructure Governance from 2009-10 upto December, 2011 by Ministry of Urban Development.
 - Rs. 7825.81 crore released under Urban Integrated Development Scheme for Small and Medium Towns from 2009-10 upto December, 2011 by Ministry of Urban Development.
- 1855568 houses sanctioned to minorities under Indira Awas Yojana and released Rs. 5676.40 crore therefor from 2006-07 upto December, 2011 by Ministry of Rural Development.
- 65425 Anganwadi Centres operationalised in CD Blocks having substantial minority population from 2006-07 upto December, 2011 by Ministry of Women and Child Development.
- 1020666 Swarozgaris assisted under Aajeevika Scheme implemented by Ministry of Rural Development from 2006-07 upto December, 2011.
- 75666 Urban Poor assisted to set up Individual Micro Enterprises and Skill training imparted to 143523 Urban Poors under Swarna Jayanti Shahari Rozgar Yojana from 2009-10 upto December, 2011 by Ministry of Housing and Urban Poverty Alleviation.
- 47529 habitations with substantial minority population covered under National Rural Drinking Water Programme at an estimated cost of Rs. 12361.21 crore from 2009-10 upto December, 2011 by Ministry of Drinking Water and Sanitation
- Ministry of Home Affairs (MHA) has issued revised guidelines to the States and Union Territories in June, 2008 to promote communal

harmony. A Working Group in the National Advisory Council (NAC) has drafted a Bill titled "Prevention of Communal and Targeted Violence (Access to Justice and Reparations) Bill, 2011". The NAC sent the Bill to MHA in July, 2011. The draft Bill is under examination in MHA.

Schemes of Ministry of Minority Affairs:

- 12191861 Pre-matric scholarship awarded to minority students and released Rs. 1326.87 crore from 2008-09 to 2011-12.
- 1787122 Post-matric scholarship awarded to minority students and released Rs. 820.96 crore from 2007-08 to 2011-12.
- 162967 Merit-cum-Means Based scholarship awarded to minority students for technical and professional courses and released Rs. 427.35 crore from 2007-08 to 2011-12.
- 2266 fellowships awarded and renewed to M.Phil, and Ph.D. scholars from minority communities under Maulana Azad National Fellowship Scheme and released Rs. 96.86 crore through UGC (Implementing Agency) from 2009-10 to 2011-12.
- Free Coaching provided to 28516 candidates and also disbursed Rs. 51.01 crore to them as stipend for qualifying examinations for admission in technical and professional courses, competitive examinations for recruitment of jobs in Government and private sectors from 2006-07 to 2011-12.
- Rs. 1089.96 crore disbursed to 515692 beneficiaries as Term Loan and Micro Finance by National Minorities Development and Finance Corporation (NMDFC) from 2006-07 to 2011-12.
- Rs. 79.41 crore disbursed as scholarships to 66171 Meritorious Girls by Maulana Azad Education Foundation (MAEF) from 2007-08 to 2011-12.

Employment of women of minority communities

2723. DR. T. SUBBARAMI REDDY: Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether Government proposes to formulate any action plan for the employment of women belonging to minority communities in the country;
- (b) if so, the details thereof;
- (c) whether Government has received any recommendations from the National Commission for Women in this regard;
- (d) if so, the details thereof; and
- (e) the action taken/proposed to be taken by Government thereon?